

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MAPLE LOGISTICS PRIVATE LIMITED Date of Commencement of Liquidation: 07-11-2023; List of Stakeholders as on Date: 05-05-2024; Name of IP: PARVEEN KUMAR ADLAKHA; Process Number: 1; Last 5 digit of registration number: 13336

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	486706823	4	486706823	0	0	0	Annexure 3
4	Unsecured financial creditors	7	367896917	7	367896917	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	81	6186141	81	6186141	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	322818262	2	322818262	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	72150143	6	35022936	0	37127207	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		100	1255758286	100	1218631079	0	37127207	0	